

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c) The Public Grievances Cell has been revamped and now placed under a senior officer who reports directly to Vice-Chairman, DDA. This officer has been given authority to monitor and coordinate all materials relating to disposal of grievances and complaints from the public received by various Departments. A system has also been drawn up to ensure that all complaints are registered, processed and disposed of within a specified time frame. As and when complaints are received by the Government against the officials of the DDA for their apathy, they are processed in consultation with DDA. Work done in the Public Grievances Cell is also being monitored periodically. A report on various points brought out in the news item has been called for from DDA.

#### **Processing Fee for Allotment of DDA Flats**

1672. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority is demanding processing fee of Rs. 500 from persons who have requested for allotment of flats on out of turn basis;

(b) if so, the details of the rules under which such demand has been made;

(c) the number of applications received in the past and the money involved therein; and

(d) the number of applications considered and allotted flats and how many were rejected?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DE-

VELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) It is an administrative decision of the DDA.

(c) From 1-1-1990 to 31-3-1991, 215 applications were received for out-of-turn allotment and a total of Rs. 1,07,500 were collected as processing fee.

(d) Out of 215 cases, 112 cases have been approved for allocation/allotment of flats while 91 cases were rejected.

#### **News-item "Anganwadi Women Expose Woes"**

1673. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Anganwadi women expose woes" appearing in the Hindustan Times of March 5, 1991 wherein it has been stated that an Anganwadi woman gets a little over Rs. 9 per day while a labourer gets Rs. 20 per day etc.;

(b) if so, the reasons for this disparity;

(c) the steps taken by the Government to improve the condition of the Anganwadis; and

(d) the number of women working in it in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b) The Anganwadi workers/Helpers are voluntary, part-time (4½ hours) hono-